

Title: Introduction of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation Bill (Amendment of section 33).

16.52 hrs

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to move for leave to introduce a Bill to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995."

The motion was adopted.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I introduce the Bill.

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